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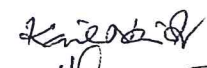

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/198/ (IB)/2018
NAME OF THE PETITIONER(S) : UNIVERSAL SOLUTIONS OF AMERICA LLC
NAME OF THE RESPONDENT(S) : THE TRAVANCORE CEMENTS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	KAUSHIK or SHARMA .	Counsel for Respondent	
2.	RIJJI RAJENDRAN	for Operational Credits	

ORDER

Counsels representing both the parties are present. Counsel for petitioner was prepared to make submissions since no proposal for settlement has been received from the other side. Counsel for respondent stated that they are intending to pay an amount of Rs.40 lakhs by 15.07.2018 and the rest of the claim will be paid in instalments. Counsel for petitioner prayed for time to seek instructions from the client. The matter is adjourned at the request of both the parties. Put up on 17.07.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)